

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).9773/2018

(Arising out of impugned final judgment and order dated 21-08-2018 in CRLA No.1244/1983 passed by the High Court of Judicature at Allahabad)

HAR DAYAL @ HARPAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-09-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Sanjeev Malhotra, AOR(Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the date already notified i.e.
18.10.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR